

(b) The project proponent was asked to suspend the construction work till a decision is taken on the writ petition and representations of the local environmental groups.

(c) Yes, Sir.

(d) Based on examination of the issues raised in the representations, the Union Government concluded that the location of the Thermal Power Station at Dahanu is acceptable from environmental considerations

[*English*]

Purchase of Brass Rods from Small Scale Industries by Ordnance Factories

1777. SHRI UDAYSING RAO NANA-SAHEB GAIKWAD: Will the PRIME MINISTER be pleased to state

(a) whether the Ordnance Factories used to purchase non-ferrous particularly brass-rods from the small scale Industries during the last many years;

(b) whether Government have issued orders recently not to buy brass rods etc from the small scale industries,

(c) if so, the reasons therefor; and

(d) whether Government propose to modify amend such orders to encourage small scale industries in wider public interest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI RAJA RAMANNA): (a) Non-ferrous items like brass-rods are being procured by the Ordnance Factories not only from large medium scale Industries but also from small scale Industrial Units, who have the requisite capacity.

(b) No, Sir.

(c) and (d). Does not arise in view of (b) above.

[*Translation*]

Removing English form Hindi States

1778. SH. JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government propose to remove English from all Hindi speaking States with a view to strengthening Hindi language;

(b) If so, the reasons for which Central/ States Governments are still working in English; and

(c) the details of the effective steps proposed to be taken by Union Government for popularising Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) No Sir In this connection, the relevant provisions of the Constitution as well as Official Languages Act 1963 are reproduced below:—

"Article 345. Subject to the provisions of article 346 and 347, the Legislature of a State may by law adopt any one ore more of the languages in use in the State or Hindi as the language or languages to be used for all or any of the official purposes of that State:

Provided that, until the Legislature of the State otherwise provides by Law, the English language shall continue to be used for those official purposes within the State for which it was being used immediately before the commencement of this Constitution."

Thus the Costitution has given full rights